

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 174 of 2013**

**Dated : 30<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. ....Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission ...Respondent(s)**

Counsel for the Appellant (s): Ms. Swapna Seshadri

**ORDER**

***Admit.*** Issue notice to the Respondents returnable on 03.09.2013.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **03.09.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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